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Title: Introduction of the Emblems and Names (Prevention of Improper Use) Amendment Bill, 2018 (*Amendment of the Schedule*).

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): I beg to move for leave to introduce a Bill further to amend the Emblems and Names (Prevention of Improper Use) Act, 1950.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Emblems and Names (Prevention of Improper Use) Act, 1950.”

*The motion was adopted.*

SHRI PARVESH SAHIB SINGH VERMA : I introduce the Bill.